IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 124

CP No. 41/Chd/J&K/2022

IN THE MATTER OF:

J & K Integrated Textile Park Ltd. & anr. ... **Petitioners**

Versus

Chenab Machinery & Engg. Pvt. Ltd. & Ors. ... **Respondents**

Under Section: 241, 242, CA 2013

Order delivered on 22.03.2024

As the Hon'ble Members are on leave, therefore, the matter is adjourned to 22.05.2024.

Sd/-
Court Officer

March 22, 2024
Mukta